

ITEM NO.4

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1580/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

BIMAL & ANR.

Respondent(s)

Date : 15-04-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
[IN CHAMBER]

For Appellant(s) Mr. Vishnu Shankar Jain, AOR

For Respondent(s) Md. Adeel, Adv.
Mr. N.A. Usmani, Adv.
Mr. Ajay Kumar Talesara, AOR

UPON hearing the counsel the Court made the following
O R D E R

List before the Court.

(RAJNI MUKHI)
SENIOR PERSONAL ASSISTANT

(ANITA RANI AHUJA)
COURT MASTER (NSH)